

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
19-07-2024 AT 10:30 AM**

**CP (IB) No. 65/7/HDB/2023  
AND  
IA (IBC) 1491/2024 in CP (IB) No. 65/7/HDB/2023  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

Canara Bank

**...Financial Creditor**

**AND**

M/s. Versatile Pharma Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**IA (IBC) 1491/2024**

Mr KMK Prasad, Resolution Professional present physically.

Heard. For orders on 24.07.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**